

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(2)

OA 2777/2001

New Delhi, this the 15th day of October, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. Govindan S.Tampi, Member (A)

Subhash Chandra Saxena
S/o Shri R.S.Saxena
R/o C-18 Railway Colony
Govind Nagar, Kanpur
Uttar Pradesh.

(By Advocate Shri A.K.Mishra)

...Applicant

V E R S U S

1. Ministry of Railways
Railway Board, Rail Bhawan
New Delhi.
2. Addl. Divisional Railway Manager-II
Central Railways
Jhansi Division
Jhansi, UP.
3. K.N.Jain
Enquiry Officer (Retd.CSTE/NR)
1, Babar Road
New Delhi.

...Respondents

O R D E R (ORAL)

By Hon'ble Mr. Justice Ashok Agarwal, Chairman.

After arguing for some time, Shri A.K.Mishra, learned counsel for the applicant, seeks to withdraw the application.

2. Leave is accordingly granted. It goes without saying that it will be open to the applicant after the conclusion of the disciplinary proceedings, to take all the grounds, which have been taken in the present OA, as also other grounds, which may become available to him.

3. Present OA is thus dismissed as withdrawn.

/vikas/

Govindan S. Tampi
Member (A)

(Ashok Agarwal)
Chairman